

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2419
TO BE ANSWERED ON 13.02.2026

NIRBHAYA/SAKHI CENTRES

2419. SHRI ARUN KUMAR SAGAR:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the Government has decided to set up Nirbhaya/Sakhi Centres as 'one-stop' crisis resolution centres for women in distress in all the districts of the country;
- (b) if so, the number of such centres set up till date, State-wise; and
- (c) whether the said centres are functioning properly, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (c): The One Stop Centre (OSC) is a component of the Sambal vertical under the Mission Shakti. It provides integrated support and assistance under one roof to women affected by violence and those in distress, both in private and public spaces. It provides services like medical aid, legal aid and advice, temporary shelter, police assistance and psycho-social counselling to needy women.

As per the Mission Shakti guidelines, the Central Government provides 100% financial assistance to States and UTs under Sambal sub-scheme. The implementation of the scheme lies with the State Governments and UT Administrations. Since inception, i.e. 1st April, 2015 up to 31st October, 2025, over 12.88 lakh women have been assisted in the country through OSCs.

As the scheme is demand driven, the States and UTs are encouraged to set-up at least one OSC in each district and additional OSC(s) in those districts which have higher rate of crime against women or have bigger geographical area and in aspirational districts. As on date, 1025 OSCs are approved and out of which, 896 OSCs are operational across the country. The State wise approved and operational OSCs are at **Annexure**.

Annexure

ANNEXURE REFERRED TO IN PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO.2419 FOR REPLY ON 13.02.2026 ASKED BY SHRI ARUN KUMAR SAGAR REGARDING 'NIRBHAYA/SAKHI CENTRES'

The details of State and UT-wise approved and operational OSCs are as under:

| S. No. | State/ UTs | Number of approved OSCs | Number of operational OSCs |
|---------------|-----------------------------|--------------------------------|-----------------------------------|
| A | B | C | D |
| 1 | Andaman and Nicobar Islands | 3 | 3 |
| 2 | Andhra Pradesh | 36 | 26 |
| 3 | Arunachal Pradesh | 27 | 25 |
| 4 | Assam | 36 | 36 |
| 5 | Bihar | 65 | 39 |
| 6 | Chandigarh | 1 | 1 |
| 7 | Chhattisgarh | 42 | 42 |
| 8 | DNHDD | 3 | 3 |
| 9 | Delhi | 22 | 11 |
| 10 | Goa | 2 | 2 |
| 11 | Gujarat | 36 | 35 |
| 12 | Haryana | 27 | 22 |
| 13 | Himachal Pradesh | 13 | 13 |
| 14 | Jammu and Kashmir | 23 | 20 |
| 15 | Jharkhand | 37 | 26 |
| 16 | Karnataka | 44 | 40 |
| 17 | Kerala | 16 | 14 |
| 18 | Ladakh | 2 | 2 |
| 19 | Lakshadweep | 1 | 1 |
| 20 | Madhya Pradesh | 65 | 57 |
| 21 | Maharashtra | 67 | 67 |
| 22 | Manipur | 16 | 16 |
| 23 | Meghalaya | 14 | 12 |
| 24 | Mizoram | 13 | 13 |
| 25 | Nagaland | 17 | 17 |
| 26 | Odisha | 39 | 34 |
| 27 | Puducherry | 4 | 4 |
| 28 | Punjab | 23 | 23 |
| 29 | Rajasthan | 52 | 52 |
| 30 | Sikkim | 7 | 6 |
| 31 | Tamil Nadu | 59 | 54 |
| 32 | Telangana | 36 | 36 |
| 33 | Tripura | 10 | 10 |
| 34 | Uttar Pradesh | 124 | 96 |
| 35 | Uttarakhand | 19 | 14 |
| 36 | West Bengal | 24 | 24 |
| | Total | 1025 | 896 |
